SHRI A. K. ROY: The Contract Labour Abolition Act defines what is the perennial nature of a job. What is the fate of the workers after departmentalisation? The Minister may clarify this firstly. Secondly, 9,000 workers of Dali Raja Hare Ore are on strike. I want an assurance whether you will take some initiative in the matter?

SHRI NARAYAN DATT TIWARI: I would like to invite you over a cup of tea to discuss this matter with me.

एक माननीय सदस्य : कट मोशन्स जितने दिये गये हैं उनका आप जवाब देंगे ? और 30 लाख बीड़ी मजदूरों के बारे में आपने कुछ नहीं कहा ।

श्री नारायण दत्त तिवारी : जितने भी माननीय सदस्यों ने भाषण दिये हैं और जो भी उल्लेखनीय बात कही हैं मैं उनका उत्तर अलग अलग भिजवा दूंगा ।

MR. DEPUTY-SPEAKER: In view of the appeal made by the hon. Minister, the hon. Members would agree to withdraw their cut motions.

SEVERAL HON. MEMBERS: No.

MR. DEPUTY-SPEAKER: If the House agrees, I shall put all the cut motions moved to these demands together.

All the cut motions were put and negatived.

MR. DEPUTY-SPEAKER: I shall now put the Demands for Grants relating to the Ministry of Labour to the vote of the House.

The question is:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1982, in respect of the heads of demands entered in the second column thereof against Demand Nos. 65 and 66 relating to the Ministry of Labour."

The motion was adopted.

Demands for Grants 1981-82 *in respect of Ministry of Labour Voted by Lok Sabha*

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House on 13-3-1981		Amount of Demand for Grant voted by the House	
1	2	3		4	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
	MINISTRY OF LABOUR				
65.	Ministry of Labour	16,21,000	..	81,06,000	..
66.	Labour and Employment	12,11,60,000	2,12,000	60,58,03,000	10,63,000

18.02 hrs.

ARREST OF MEMBER

MR. DEPUTY-SPEAKER: I have to inform the House that the Speaker has received the following wireless message from the Commissioner of Police, Calcutta today:—

"I have the honour to inform that Shri Ashok Sen, Member, Lok Sabha courted arrest along with others at 13.20 hours on 7-4-1981 at Alipore Criminal Court Compound, Calcutta".

The House stands adjourned till 11 *A.M. on 8th April,* 1981.

18.04 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, the April 8, 1981/*Chaitra* 18, 1903 (*Saka*)

GMGIPMRND—368 LS—Mono— 2-7-81—800